

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/111/2016

NAME OF THE PETITIONER(S) : B. Adi Narayana Reddy & another

NAME OF THE RESPONDENT(S)

: Adarsh Estates Private Limited & 5 others

UNDER SECTION

: 111, 397/398, 402 & 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Matter is called. No representation on behalf of both the parties. The communication has been received from the Petitioner for granting adjournment. At request, matter is adjourned. Put up on 18.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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